

**MESSAGE FROM LOK SABHA**

**The Appropriation Acts (Repeal) Bill, 2015**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation Acts (Repeal) Bill, 2015, as passed by Lok Sabha at its sitting held on the 11th May, 2015."

Sir, I lay a copy of the Bill on the Table.

MR. DEPUTY CHAIRMAN: Okay. *...(Interruptions)...* Now, the Companies (Amendment) Bill *...(Interruptions)...*

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, the Leader of the House wants to say something. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: The Leader of the House will make a statement. *...(Interruptions)...* See, the Leader of the House wants to make a statement. *...(Interruptions)...* Please. *...(Interruptions)...* The Leader of the House wants to make a statement. Please allow that. *...(Interruptions)...* Please, allow that. *...(Interruptions)...* Please listen to the Leader of the House. *...(Interruptions)...* I am requesting that the Leader of the House may be allowed to make a statement. *...(Interruptions)...* I am not going to adjourn the House. *...(Interruptions)...* I will adjourn only after the Leader of the House makes the statement. *...(Interruptions)...* You have to allow the Leader of the House. *...(Interruptions)...* I will not adjourn. *...(Interruptions)...*

SHRI MUKHTAR ABBAS NAQVI: Sir, the hon. Leader of the House wants to give some statement. *...(Interruptions)...* सुबह से जिस मुद्दे पर कांग्रेस के माननीय सदस्य चर्चा करना चाह रहे थे, उस पर माननीय नेता सदन बयान देना चाहते हैं, वित्त मंत्री जी बयान देना चाहते हैं *...(व्यवधान)...* उनको सुनने की कोशिश करिए *...(व्यवधान)...* आप लोग वह सुनना भी नहीं चाह रहे हैं, यह तरीका ठीक नहीं है *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Hon. LOP, please *...(Interruptions)...* Hon. LOP, please *...(Interruptions)...*

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION; AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Sir, this slogan

should not go on record. ...(Interruptions)... This slogan should not go on record. ...(Interruptions)... यह रिकॉर्ड में नहीं जाना चाहिए ...(व्यवधान)... They have no basic objections. ...(Interruptions)... What they are saying has no basis. ...(Interruptions)... You cannot make an allegation against the Minister like this. ...(Interruptions)... The Leader of the House is ready to respond. ...(Interruptions)... यह कोई तरीका नहीं है ...(व्यवधान)... इस तरह से अपमान मत करो ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Hon. LOP, please. ...(Interruptions)... Ask them to go back. ...(Interruptions)... I will be forced to adjourn for the day. ...(Interruptions)... Shri Ghulam Nabi Azad, would you ask them to go back? ...(Interruptions)... The House is adjourned to meet at 11.00 A.M. tomorrow, Tuesday, the 12th May, 2015.

*The House then adjourned at five minutes past  
four of the clock till eleven of the clock  
on Tuesday, the 12th May, 2015.*